

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Nexus Electro Steel Ltd

PETITION NUMBER : CP(IB)/377/2020

APPLICATION NUMBER : a) IA(IBC)/625/2022
b) IA(IBC)/627/2022
c) IA(IBC)/1819(CHE)/2023

ORDER

203.a. IA(IBC)/625/2022 IN CP(IB)/377/2020

203.b. IA(IBC)/627/2022 IN CP(IB)/377/2020

Ld. Counsel Mr. Raghav menon for the Respondents. Ld. Counsel Mr. T. Ravichandran for the Applicant.

Pleadings are complete.

Ld. Counsel for the Respondent sought short adjournment.

List the Applications for hearing on **28.05.2024**.

203.c. IA(IBC)/1819(CHE)/2023 IN CP(IB)/377/2020

Ld. Counsel Ms. Shalya Agarwal for the Applicant. Ld. Counsel Mr. T. Ravichandran for the Liquidator.

In this case clarifications were sought from the Applicant and the same has been e-filed on 06.04.2024 and physical filing has been done today.

On perusal of the memo filed, it is seen that the clarification sought is still unanswered and one of the memo is incomplete.

List the application for hearing on **28.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)